

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (DELHI)
West Block No.2, R.K.Puram, New Delhi - 110066
Central Registry Cause List for Hearing of defect cases

Date : 28-04-2023

Day : Friday

Time :10:30 A.M.

Court No : I

CORAM : HON'BLE MR. JUSTICE DILIP GUPTA,PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

<u>Sr. No.</u>	<u>(Defect Diary No.)</u>	<u>Petitioner.</u>	<u>Respondent.</u>	<u>Advocate</u>	<u>Remarks</u>
1.	50060/2023	ARJUN ENTERPRISES PVT LTD	COMMISSIONER, CUSTOMS NEW DELHI	vishwanath_goenka@yahoo.com	IMPUGNED ORDER ISSUE

Prepared By:

Checked By: Court Master/Head Clerk/UDC/LDC

Deputy Registrar
(Central Registry)